Applications for Public Notary licenses

[11 February, 2019]

- 719. SHRI ANIL DESAI: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) whether a number of legal aspirants have applied for Public Notary licenses; and
- (b) if so, the number of applications received and by when these applications would be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI P. P. CHAUDHARY): (a) and (b) Yes, Sir. The receiving of applications for appointment as Public Notary is an ongoing process and the interviews are conducted for appointment of Notaries as per the provisions of the Notaries Act, 1952 and Notaries Rules, 1956 framed thereunder from time to time for different States/UTs. Therefore no precise time frame can be indicated.

Electrification of railway lines in the State of Andhra Pradesh

- 720. SHRI T. G. VENKATESH: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Government is planning to take up electrification of railway lines in the country with funds worth ₹ 35,000 crore;
 - (b) if so, the details thereof;
- (c) whether any railway lines have been identified in the State of Andhra Pradesh to be taken up under this programme, if so, the details thereof;
- (d) the details of electrification of railway lines particularly passing through Kurnool, Andhra Pradesh; and
- (e) the quantum of funds estimated to be spent on this electrification of railway lines and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) Yes, Sir. Indian Railways have prepared an Action Plan to electrify balance Broad Gauge (BG) routes of Indian Railways including State of Andhra Pradesh.

Action Plan to electrify balance Broad Gauge routes is as under:-

Year	Route Kilometer planned for electrification
2018-19	6000
2019-20	7000
2020-21	10500
2021-22	10500
Total	34000

The expenditure of ₹ 29486 crore is expected for electrification of 34000 Route Kilometers of sections.

Following rail routes falling fully/partially in the State of Andhra Pradesh have been sanctioned for electrification:-

Name of The Project	Total Route Kilometers
Pagidipalli-Nallapadu	285
Guntakal-Bellary-Hospet incl. Tornagallu-Ranjitpura Branch Line	138
Manmad-Mudkhed-Dhone (excl. Umdanagar-Mehboobnagar)	783
Guntakal-Kalluru	40
Chikjajur-Bellary	184
Dharmavaram-Pakala	228
Nandyal-Yerraguntla	123
Naupada-Gunupur	90
Tenali-Repale	34

(d) and (e) Gadwal-Dhone (1000 Route Kilometers) railway line passing through Kurnool is part of Manmad-Mudkhed-Dhone (excluding Umdanagar-Mehboobnagar) 783 Route kilometers electrification project sanctioned at $\stackrel{?}{\sim}$ 664.50 crore. The tender for the work has been opened. Execution of the work will be taken up after finalization of tender.

Proposal for a special train from Gwalior to Bhopal

†721. SHRI PRABHAT JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has received any proposal to run a daily special train from Gwalior to Bhopal;

[†] Original notice of the question was received in Hindi.